

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3321
ANSWERED ON:15.04.2008
VIOLATION OF OFFICIAL LANGUAGE ACT
Athawale Shri Ramdas

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received any complaint from the Hon'ble Members of Parliament regarding violation of the Official Language Act by Ministries/ Departments of Union Government regarding sending the replies in English to the letters written in Hindi during the last one year till date;
- (b) if so, the details thereof; and
- (c) the steps taken by the Central Government to ensure the strict compliance of the Official Language Act?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(DR. SHAKEEL AHMAD)

(a): No complaint has been received from Hon'ble Members of Parliament regarding violation of the Official Language Act by Department of Official Language, Ministry of Home Affairs directly or through any other Ministry/Department of the Central Government regarding sending the replies in English to the letters written in Hindi by the Ministries/Departments of Central Government to the Central Government during the last one year till date.

(b): Question does not arise.

(c): The Official Language policy of the Union Government is of the motivation, incentive and harmony. Under the Official Languages Rules, it is the responsibility of Administrative Head of every office to ensure the compliance of the provisions made in the Official Languages Act and Official Language Rules. Monitoring of the compliance of the Official Language Act/Rules etc. are done through the meetings of various Official Language Policy Implementation Committees such as Central Hindi Committee, Committee of Parliament on Official Language, Hindi Advisory Committee, Central Official Language Implementation Committee, Departmental Official Language Implementation Committee and Town Official Language Implementation Committee and by the Regional Implementation Offices.

Suitable instructions are issued to the concerned offices to rectify the short-comings found in the review of the quarterly progress reports relating to the use of official Language Hindi received from various Central Government Ministries / Departments / Offices / Banks / Undertaking etc.